

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 40 of 2014

Dated : 2nd July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Doddanavar Global Energy Pvt. Ltd.	...	Appellant(s)
Versus		
Bangalore Electricity Supply Co. Ltd. & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

The case could not be mentioned in the Cause List.

Hence, post the matter for hearing on **10th July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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